

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No.356/KB/2017

Present: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th September 2017, 10.30 A.M

Name of the Company	Jai Balaji Industries Ltd -Vs- Jai Venkatesh Concast Pvt Ltd.		
Under Section	8 & 9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) Mrs Manju Bhutera, Adv
- 2) Mrs Sonia Sharma, Adv
- 3) Mrs Anitra Meenu, Adv
- 4) Mrs Uttara Sharma, Adv

for the operational
creditor
applicant

Sonia Sharma
12/09/2017

- 1) AKASH SHARMA, Pr. CS
- 2) AKHILESH KU. SHRIVASTAVA, ADV.

Intervening
Applicant

Akash Sharma
12.9.17

(I)

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ORDER

Ld. Lawyer on behalf of the petitioner as also the Ld. Lawyer as Intervenor is present. He submitted that he has filed an IA application sometime in the 31st July 2017. Since it was found defective, he has to file it on 14th August 2017. When the matter is taken up for hearing, the said application was not found listed and numbered.

Under such circumstances, it is not possible to hear the matter. Registry is directed list the matter immediately.

Fixed on 14.09.2017.


MANORAMA KUMARI
MEMBER(J)